## NOTICE

**IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that on **Monday, 04.08.2025**:

The Division Bench comprising of the Hon'ble Shri Justice Ravindra V. Ghuge and the Hon'ble Shri Justice Ashwin D. Bhobe will sit in Court Room No. 13 at 5.00 p.m. and take up the matters of Original Side as well as Appellate Side, as per the Board to be notified separately.

Dated this 30<sup>th</sup> day of July, 2025.

By Order

Sd/(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.